Central Administrative Tribunal Jammu Bench, Jammu



Hearing through video conferencing

O.A. No.61/370/2020

Monday, this the 11th day of August, 2020

Hon'ble Mr. Rakesh Sagar Jain, Member (J) Hon'ble Mr. Pradeep Kumar, Member (A)

Surinder Kumar, Age 33 years S/o Sh. Raj Kumar R/o Chack Manga Pakwal Tobail and District Samba (Applied for the post of Sr. Craft

Instructor Phoolkari, Industry and Commerce Department)	
	- ApplicantApplicant
(Mr. Pawan K. Kaundal, Advocate)	
Versus	

- 1. Union Territory of Jammu and Kashmir through its Administrative Secretary, Industry and Commerce Department, Civil Secretariat, Jammu.
- 2. J&K Service Selection Board, Industry and Commerce Department, Sehkari Bhawan, Panama Chowk, Jammu.
- 3. Selection Committee, J&K Service Selection Board, Sehkari Bhawan, Panama Chowk, Jammu.
- 4. Rachna Sharma, Member Selection Committee, Sehkari Bhawan, Panama Chowk, Jammu.

...Respondents

(Mr. Sudesh Magotra, Deputy Advocate General)

ORDER(ORAL)

Rakesh Sagar Jain, Member (J):

1. The present OA has been filed seeking directions to the respondents to declare the result of the selection process initiated by the respondents No. 2 to 4 vide advertisement Notice No. 03 of 2016 dated 30.06.2016 for which entrance/test/practical was held on 15.03.2018 vide item No. 205 for the post of Sr. Craft Instructor Phoolkari, J&K Industry and Commerce Department, Jammu.

- 2. Admit.
- 3. Issue notice. Sh. Sudesh Magotra, DAG, appears and accepts notice on behalf of the respondents. He seeks time to file reply affidavit. However, looking at the short prayer made by the learned counsel for the applicant, this OA is disposed of with directions to the respondents to declare result in accordance with rules and regulations provided there is no legal impediment in announcing the result. The applicant be informed about the result. No costs.

(Pradeep Kumar) Member (A) (Rakesh Sagar Jain) Member(J)

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